

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 732/2001

New Delhi, this the 22nd day of March, 2001.

Hon'ble Shri M.P.Singh, Member(A),

G.K.Tyagi [redacted]
Station Master,
Northern Railway,
Aligarh, Jn.

ALIGARH.Applicant
(By Advocate: Shri M.L. Sharma)

Versus

1. The General Manager,
Northern Railaway,
Headquarters Office,
Baroda House,
New Delhi - 110 001.

2. The Divisional Rail Manager
Northern Railway,
Allhabad.

3. Shri R.N. Shukla,
Station Superintendent,
Northern Railway,
ALIGARH.

....Respondents.

Order(Oral)

By Shri M.P. Singh, Member(A)

Learned counsel for the applicant seeks permission to withdraw the OA. OA is accordingly dismissed, as withdrawn.
No costs.



(M.P. Singh)

/kedar/